

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
COURT NO. 2  
CAUSE LIST**

**DATE: 23<sup>rd</sup> December, 2014  
Time: 10:30 A.M.**

**HON'BLE JUSTICE DR. P. Jyothimani  
JUDICIAL MEMBER**

**HON'BLE MR Ranjan Chatterjee  
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
<b>FOR ADMISSION</b>				
1.	Original Application No. 519/2014.	Abhishek Garg Vs. The Chief Secretary, Govt. of U.P. & Ors.	Mr. Abhishek Garg, Applicant in person.	
<b>AFTER NOTICE</b>				
2.	Original Application No. 497/2014.	K. Mary Joy Vs. Capital Region Development Authority, State of A.P. & Ors	Mr. Bharat Singh, Adv. For The Applicant.  Mr. B.V. Niren and Mr. Prasouk Jain, Advs. For R-6.	
<b>FOR COMPLETION OF PLEADINGS</b>				
3.	Original Application No.191/2013.	Tiger Protection Group Vs. Union of India & Ors.	Mr. Mubashir Mushtaq and Gautam Narayan, Advs.For the Applicant.  Mr. Vikas Malhotra, Adv. for R-1. Ms. Savitri Pandey, Adv. for R-2 & 5. Mr. C.D. Singh, Adv. for R-3. Mr. Aditya Sharma, Adv. for R-4.	
4.	Original Application No. 167/2014 & M.A. No. 599/2014.	Lt. Col. (Retd.) Sarvadaman Singh Oberoi Vs U.O.I. & ors.	Mr. Rahul Chaudhary and Ms. Maneka Kaur, Advs. For the Applicant.  Ms. P. Batra Singh, Adv. For R-1. Mr. Vineet Malik Adv. For R-2. Mr. Paras Tripathi, Sr. Adv. along with Ms. Syed Amber, Adv. For R-6 to 8.	
<b>FOR HEARING</b>				
5.	Appeal No. 69/2014.	M/s Krishna Int. Udyog Vs. U.P. Pollution Control Board & Anr.	Mr. Avinsh Lakahanpal, Adv. For the Appellant.  Mr. Pradeep Mishra & D.K.Dhyani Advs. For R-1.	
6.	Appeal No. 56/2014 & M.A.No.548/2014.	U.P.Pollution Control Board & Anr. Vs. M/s Balaji Int Ughyog	Mr. Daleep Kr. Dhyani & Mr. Pradeep Mishra, Advs. For the Appellant.  Mr. Arvind Kumar Rai, Adv. For R-1 to 4.	

7.	Original Application No. 181/2013.	Omesh Saigal Vs. Govt. Of NCT of Delhi & Ors.	Mr. Omesh Saigal Applicant in person & Y.N. Vidyarthi, Adv. for the Applicant. Mr. D. R. Rao Adv. For R-1 & 4. Mr. Narender.P. Singh, Adv.for R-2. Mr. Dilip Kr .Mishra, Adv. for R-3. Mr. Balendu Shekhar, Adv. for R-5. Mr. Rajiv Bansal Adv. for R-6.
8.	Original Application No.111/2014 & M.A.No.322/2014.	Environics Trust Vs. Union of India & Ors	Mr. Rahul Choudhary & Ms. Neha Miriam Advs. For the Applicant. Mr. Vikash Malhotara and Mr. M.P. Sahay, Adv. for R-1 to 3.  Mr. S.S. Shamsbery and Mr. Varun Punia, Advs. for R-4. Mr. Ravi Kishore, Prashant Mathur & Guntur P.Kumar , Advs. For R-5. Mr. Shibashish Misra, Adv. For R-6. Ms. Alpana Poddar, Adv. For R-7. Mr. Dhananjay Baijal and Mr. Nikhil Nayyar, Advs. For R-8 Mr. A.K. Panda, Sr. Adv and Mr. S. Panda, Advs. For R-9. Mr. B.V.Niren & T.K.Barman, Advs. For R-10.
9.	Original Application No.113/2014.	Amar Singh Vs. Union of India & Ors	-----DO-----
10.	M.A No. 203/2012 & 214/2012 in Appeal No. 26/2012.	Antarsingh Patel & Anr. Vs. Union of India & Ors.	Mr. Rahul Choudhary and Ms. Preeta Dhar, Advs., for the Appellant. Ms. Puja Kalra & Mr. N.K.Jain Advs. For R-1. Mr. C.D. Singh & Ms. Mr. Anasuya, Advs. for R-2. Mr. Ishan Gaur & Mr. Ritin Rai Advs. for R-3. Mr. Sumeer Sodhi, Adv. for R-4.
11.	R.A. No. 09/2012 in Appeal No. 26/2012	Antarsingh Patel & Anr. Vs. Union of India & Ors.	-----Do-----

**DATE: 23<sup>rd</sup> December, 2014**  
**Time: AFTER THE ABOVE BENCH**

**HON'BLE JUSTICE DR. P. Jyothimani**  
**JUDICIAL MEMBER**

**HON'BLE MR JUSTICE U.D. Salvi**  
**JUDICIAL MEMBER**

**HON'BLE DR. G. K. Pandey**  
**EXPERT MEMBER**

**HON'BLE MR Ranjan Chatterjee**  
**EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
<b>FOR HEARING</b>				
1.	Appeal No.8/2011.	North East Affected Area Development Society Vs. MoEF & Ors.	Mr. Ritwick Dutta, Adv. For the Applicant. Mr. Vivek Chib and Mr. Asif Ahmed, Adv. for R-1. Mr. Anil Srivastav, Adv. For R-2. Mr. A.D.N.Rao , Adv. & Mr. Sudipto Sircar, Adv. for R- 4. Mr. Ankur Gupta, Adv. & Mr. Tarun Johri for Respondent No. 3	
2.	Appeal No.92/2013.	Bimal Gogoi & Anr. Vs. State of Arunachal Pradesh & Ors.	Mr. Ritwick Dutta, Adv. For the Applicant. Mr. A.D.N. Rao, & Sudipto Sircar, Adv. Adv. for R-1. Mr. Vivek Chib, Adv. Ms. Ruchika Goel, Adv. Mr. Asif Ahmed, Adv. For R- 2. Mr. Tarun Johri, Adv. For R-3 Mr. Avijit Roy, Adv. for R-6	

For order, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)